

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

ORIGINAL APPLICATION NO. 215 OF 2015

C.P Senthil,
Flushing Meadows Villa No.4,
Globus Gardens,
Kaikopalayam,
Coimbatore- 641 061

...APPLICANT

V.

1. Tamil Nadu State Pollution Control Board,
Represented by its Chairman,
No.76, Mount Salai, Guindy,
Chennai- 6000032.
2. District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Coimbatore (North),
266, Mettupalayam Road,
Coimbatore- 641 043.
3. Elysium Properties Pvt Ltd,
Rep by its Authorised Representative,
699, Avinashi Road,
Coimbatore- 641 037.

...RESPONDENTS

OBJECTIONS ON BEHALF OF THE 3RD RESPONDENT TO THE COMPLIANCE STATUS AS ON 18.11.2020 AS REPORTED BY THE JOINT COMMITTEE AND REFLECTED IN THE ORDER DATED 03.12.2020

I, G. Karthik Veeramani, son of Gopalakrishnan, the Authorized Representative of the 3rd Respondent herein and having office at 699, Avinashi Road, Coimbatore- 641 037, now having temporarily come down to Chennai, do hereby solemnly affirm and sincerely state as follows;

1. I submit that I am the Authorized Signatory of the 3rd Respondent herein and I am well acquainted with the facts and circumstances of the case.

For Elysium Properties India (P) Ltd


Authorised Signatory

2. I submit that the Hon'ble Tribunal vide order dated 22.12.2016 constituted a Joint Committee comprising of the Central Pollution Control Board and the 3rd Respondent to inspect the Sewage Treatment Plant constructed by the 3rd Respondent and submit a report. The said committee conducted the inspection on 09.03.2017 and submitted the report before the Hon'ble Tribunal. The Hon'ble Tribunal vide order dated 16.03.2020 and 17.09.2020 on the consideration of the said report, directed the said Committee to further inspect the said Plant.
3. I sincerely submit that in pursuance to the directions of the Hon'ble Tribunal, the said Committee conducted further inspection on 18.11.2020 and submitted the findings before the Hon'ble Tribunal. The contents of the said report were reflected in the order dated 03.12.2020 issued by this Hon'ble Tribunal. The Para wise reply to the said findings of the Joint Committee are as follows;

Para wise reply to the Not Complied Findings as on 18.11.2020 of the Joint Committee and as reflected in the order dated 03.12.2020 are as follows;

4. I submit that sub-paragraph 1 of paragraph 4 the order dated 03.12.2020 reflecting the compliance status as on 18.11.2020 of the said Plant is denied as fallacious and misleading. The 3rd Respondent had duly submitted the engineering design of the said plant with the 1st Respondent at the time of obtaining the Consent to Operate. The 1st Respondent only after the ascertainment of which, had issued the Consent Order No: DEE/CBN/A-134 dated 30.09.2014 under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and the Consent Order No: DEE/CBN/W-134 dated 30.09.2014 under the Section 25 of the Water (Prevention and Control of Pollution) Act, 1974. The 1st Respondent during their inspections had communicated orally to the 3rd Respondent to include diffusers in the aeration tank of the said Plant. The induction of the said diffusers were in fact in variation

to the engineering design of the said Plant submitted by the 3rd Respondent at the time of obtaining the said Consent to Operate. The induction of the said diffusers had therefore resulted in the TSS level to be not in compliance within the parameters as prescribed by the 1st Respondent at the time of the inspection on 18.11.2020. The holding period of all the tanks to operate with the induction of a diffuser will have to be ascertained for a reasonable period to be able to bring about suitable modifications to it to ensure that the TSS levels are within the parameters as prescribed by the 1st Respondent. The 3rd Respondent has therefore ensured to bring about all the recommendations of the said Committee, despite it bringing about a variance with the original engineering design of the said plant submitted at the time of obtaining the Consent to Operate.

5. I humbly submit that sub-paragraph 3 of the paragraph 4 of the order dated 03.12.2020 reflecting the compliance status as on 18.11.2020 are denied as misconceived. The augmentation as required to be carried out by the 3rd Respondent was at no point in time communicated clearly to the 3rd Respondent and till date there are also no written communications sent by the said Committee or by the 1st Respondent stating the necessary augmentation to be carried out by the 3rd Respondent. Despite the same, the 3rd Respondent has strived to ensure that periodic modifications in the said plant are brought forth in accordance with the oral instructions communicated to them and the same is also implemented to ensure that the efficiency of the said plant is unhindered.
6. I submit that sub-paragraph 4 of paragraph 4 of the order dated 03.12.2020 reflecting the compliance status as on 18.11.2020 are denied as fallacious and misleading. The said plant has complied with the requirements for removing any impediments for effective treatment of the input water by incorporating Mild Steel Covers instead of concrete covers that will facilitate easy cleaning. The said plant has been further designed with anaerobic treatment for lower sludge generation

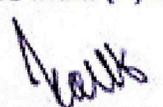
For Elysium Properties India (P) Ltd


Authorised Signatory

and therefore the same establishes the lack of any necessity for maintaining any or log book or related documents to document the same. The finding of the said Committee is therefore misleading.

7. I humbly submit that sub-paragraph 5 of the paragraph 4 of the order dated 03.12.2020 reflecting the compliance status as on 18.11.2020 are denied as misleading. The 3rd Respondent had duly informed during the inspections of the said Committee, that the design of the said plant as submitted at the time of obtaining the consent to operate of the said plant was for anaerobic treatment and not for aerobic treatment and therefore the same was devoid of any requirement for the incorporation of coarse bubble diffusers. Despite the same, in pursuance to the said oral instructions, the 3rd Respondent strived to implement the said recommendation and ensured that the arrangements for the implementation of the coarse bubble diffusers in the said equalization tank were made in a limited manner accommodating to the specific engineering design of the said plant. It is further pertinent to state that the original design of the said plant did not provide for the wastewater to be transferred to the equalization tank of the said plant. Further, the induction of horizontal centrifugal non-clog sludge, solids- handling pumps with open impellers is required only when the solid waste is transferred to the aeration tank of the Sewage Treatment Plant. The plant of the 3rd Respondent is not designed to induct the solid waste into the aeration tank and therefore there is also no requirement for the said pumps in the said plant.
8. I sincerely submit that sub-paragraph 7 of the paragraph 4 of the order dated 03.12.2020 reflecting the compliance status as on 18.11.2020 are denied as fallacious and misleading. The design of the plant of the 3rd Respondent as submitted at the time of obtaining the consent to operate clearly established that the plant has been designed to include only a settling tank and not a clarifier.

For Elysium Properties India (P) Ltd


Authorised Signatory

Therefore, there is no utility for a clarifier in the said plant as the sludge is not transferred to the aeration tank and the same was also repeatedly brought to the notice of the said Committee and the 1st Respondent. The finding of the said Committee is therefore untenable.

9. I submit that sub-paragraph 8 of paragraph 4 of the order dated 03.12.2020 reflecting the compliance status as on 18.11.2020 are denied as fallacious and misleading. The said plant has been designed with anaerobic treatment at the equalization tank to ensure low sludge generation and therefore the said plant has been designed and operated to ensure that there is lower sludge generation. Further, due to low levels of Mixed Liquor Suspended Solids (MLSS) in the in the input water/waste water as was also noticed by the 1st Respondent during their inspections , there has to be a frequent transfer of sludge to the aeration tank to maintain the MLSS levels in the aeration tank. Therefore, this results in insignificant amount of sludge generation which is required to be sent outside the plant. This has also not necessitated the requirement for log book as the same is necessitated only when the sludge is generated in significant amounts and also frequently. The finding of the said Committee is therefore baseless.
10. I humbly submit that sub- paragraph 11 of the paragraph 4 of the order dated 03.12.2020 reflecting the compliance status as on 18.11.2020 are denied as false. The 3rd Respondent had periodically furnished treated water samples to the 1st Respondent and the said treated water was also analyzed at the labs of the 1st Respondent and the said reports from the year 2016 to till date are also regularly communicated to the 3rd Respondent . The finding of the said Committee is therefore fallacious.
11. I sincerely submit that sub-paragraph 12 of paragraph 4 of the order dated 03.12.2020 reflecting the compliance status on 18.11.2020 is denied as misleading. The utility and the distribution of the product water from the said plant

For Elysium Properties India (P) Ltd


Authorised Signatory

is within the discretion of the resident association, i.e, the Flushing Meadows Association of the Elysium Flushing Meadows Project and not within the discretion of the 3rd Respondent. The same had also been communicated to the 1st Respondent and the Joint Committee by the 3rd Respondent. The 3rd Respondent had also ensured that the piping systems had been installed till the entrance of each house of the said project for the purpose of utilization of the treated water for flushing purpose. Therefore, the effective utilization of the treated water for flushing purpose is dependent on the resident association and not with the 3rd Respondent.

12. It is humbly submitted that the design of the said plant has been constructed for anaerobic treatment of wastewater to ensure lower sludge generation and optimum utilization of the wastewater. The output water from the said plant has been repeatedly in compliance with the consent parameters and also the TDS level of the underground water which was 4500 before the installation of the said plant had also drastically reduced to 2000. The same in itself establishes that the design of the said plant is without default and has been made to ensure operational efficiency and to meet adverse conditions. The findings of the said Committee have made recommendations that require a variation from the fundamental design of the said plant which was already submitted by the 3rd Respondent at the time of obtaining the Consent to Operate. The same has subjected the 3rd Respondent to undue hardship as the said changes can be carried out only in a phased manner at the same ensuring that the operations of the said plant are not halted.

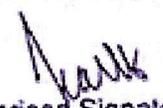
13. It is further pertinent to state that the 3rd Respondent has ensured that most of the recommendations of the said Committee have been complied with as reflected in sub-paragraph 2, 6,9, 10 of paragraph 4 of the order dated 03.12.2020.

from the said plant has been repeatedly in compliance with the consent parameters and also the TDS level of the underground water which was 4500 before the installation of the said plant had also drastically reduced to 2000. The same in itself establishes that the design of the said plant is without default and has been made to ensure operational efficiency and to meet adverse conditions. The findings of the said Committee have made recommendations that require a variation from the fundamental design of the said plant which was already submitted by the 3rd Respondent at the time of obtaining the Consent to Operate. The same has subjected the 3rd Respondent to undue hardship as the said changes can be carried out only in a phased manner at the same ensuring that the operations of the said plant are not halted.

13. It is further pertinent to state that the 3rd Respondent has ensured that most of the recommendations of the said Committee have been complied with as reflected in sub-paragraph 2, 6,9, 10 of paragraph 4 of the order dated 03.12.2020.

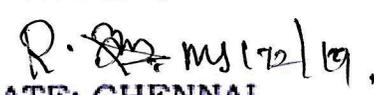
It is most respectfully prayed that this Hon'ble Tribunal may be pleased to consider the above objections by the 3rd Respondent and pass appropriate orders.

For Elysium Properties India (P) Ltd


Authorised Signatory

Solemnly affirmed at Chennai on
this the 11th day of February, 2021
and signed in my presence

BEFORE ME,


ADVOCATE: CHENNAI

**BEFORE THE NATIONAL GREEN
TRIBUNAL**

O.A No. 213 of 2015

C.P Senthil

...APPLICANT

Vs.

Tamil Nadu Pollution Control Board
& 2 Ors

... RESPONDENTS

OBJECTIONS ON BEHALF OF THE
3RD RESPONDENT

M/s. S.V.Pravin Rathinam

COUNSEL FOR THE 3RD RESPONDENT

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

ORIGINAL APPLICATION NO. 213 OF 2015

C.P Senthil,
Flushing Meadows Villa No.4,
Globus Gardens,
Kaikopalayam,
Coimbatore- 641 061

...APPLICANT

V.

1. Tamil Nadu State Pollution Control Board,
Represented by its Chairman,
No.76, Mount Salai, Guindy,
Chennai- 6000032.
2. District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Coimbatore (North),
266, Mettupalayam Road,
Coimbatore- 641 043.
3. Elysium Properties Pvt Ltd,
Rep by its Authorised Representative,
699, Avinashi Road,
Coimbatore- 641 037.

...RESPONDENTS

INDEX TO TYPED SET OF DOCUMENTS FILED BY THE 3RD RESPONDENT

S.No	Date	Particulars	Pg No.
1.	2016- 2020	Report of Analysis issued by the 1 st Respondent on the treated water furnished by the 3 rd Respondent	1-19

Dated at Chennai on this the 11th day of February, 2021



Counsel for the 3rd Respondent



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY
COIMBATORE - 641 001



1

Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - T - 3661

REPORT OF ANALYSIS

Report No : 220.

Date of Collection : 19.05.2016

Analysis starting Date : 20.05.2016

Date of Receipt : 19.05.2016

Code No & Point of Collection

Analysis Completion date : 25.05.2016

1.TG19562 - STP Outlet [Treated]

Sample Collected by : Tmt.T.G.Lavanya,AE,

O/o.The District Env.Engineer

266, Mettupalayam Road, Coimbatore North

Coimbatore - 641 043

Sl.No	Parameters	Test Method	Unit	Sample-1 TG19562
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 -H ⁺	Number	7.39
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/L	8
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/L	13

Remarks:< - Indicates less than minimum detectable limit

E.S.

D.C.S.O

Authorised Signatory
[Assistant Director (Lab)]

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory

No.171, Swamy Iyyer New Street, Ganga Garden, Coimbatore - 641 001.
Telephone: 0422 - 2340174, Email: deltnpcbcbe@gmail.com, aeltnpcbcbe@gmail.com.



2

REPORT OF ANALYSIS

Report No : 650, 651.

Date of Collection : 10.08.2016.

Analysis starting Date : 11.08.2016.

Date of Receipt : 11.08.2016.

Code No & Point of Collection

Analysis Completion date : 22.08.2016.

1.TG10861 - Collection tank Outlet [Untreated]

Sample Collected by : Tmt.T.G.Lavanya,AE,

2.TG10862 - STP Outlet [Treated]

O/o.The District Env.Engineer

266, Mettupalayam Road, Coimbatore North

Coimbatore - 641 043

Sl.No	Parameters	Test Method	Unit	Sample-1 TG10861	Sample-2 TG10862
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 -H ⁺	Number	6.91	6.98
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/L	16	12
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/L	15	8
4	COD	APHA 22 nd Edi. 2012 - 5220-B	mg/L	48	16
5	Ammonical Nitrogen	APHA 22 nd Edi.2012 - 4500 NH ₃	mg/l	35	3.9
6	Total Nitrogen	APHA 22 nd Edi.2012 - 4500 NO ₂	mg/l	0.731	12.7
		APHA 22 nd Edi.2012 - 4500 NO ₃			

Remarks:< - Indicates less than minimum detectable limit

24/8/16
E.S

D.C.S/O

24/8/16
Authorised Signatory
[Assistant Director (Lab)]

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REPORT OF ANALYSIS

Report No : 993.

Date of Collection : 27.10.2016.

Analysis starting Date : 28.10.2016

Date of Receipt : 28.10.2016.

Code No & Point of Collection

Analysis Completion date : 03.11.2016.

I.CV - 14 - Treated water tank [Treated]

Sample Collected by : Tmt.Er.C.Vanaja,AE,

O/o.The District Env.Engineer

266, Mettupalayam Road, Coimbatore North

Coimbatore - 641 043

Sl.No	Parameters	Test Method	Unit	Sample-1 CV - 14
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 -H ⁺	Number	6.96
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/L	6
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/L	4

Remarks:< - Indicates less than minimum detectable limit

J.E.S
27/10/2016

D.C.S.O
27/10/16

Authorized Signatory
[Assistant Director (Lab)]

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Telephone: 0422 - 2340174, Email: deltncbcbe@gmail.com, aeltncbcbe@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY
COIMBATORE – 641 001

Accredited Laboratory – (ISO/IEC 17025:2005)



4

NABL – T – 3661

REPORT OF ANALYSIS

Report No : 1084.

Date of Collection : 22.11.2016.

Analysis starting Date : 23.11.2016.

Date of Receipt : 23.11.2016.

Code No & Point of Collection

Analysis Completion date : 28.11.2016.

I.CV – 22 – Treated sewage tank [Treated]

Sample Collected by : Tmt.Er.C.Vanaja,AE,

O/o.The District Env.Engineer

266, Mettupalayam Road, Coimbatore North

Coimbatore – 641 043

Sl.No	Parameters	Test Method	Unit	Sample-1 CV – 22
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 –H ⁺	Number	6.8
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/L	8
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/L	17
4	COD	APHA 22 nd Edi. 2012 – 5220-B	mg/L	72
5	Ammonical Nitrogen	APHA 22 nd Edi.2012 – 4500 NH ₃	mg/l	6.7
6	Total Nitrogen	APHA 22 nd Edi.2012 – 4500 NO ₂	mg/l	6.09
		APHA 22 nd Edi.2012 – 4500 NO ₃		

Remarks:< - Indicates less than minimum detectable limit

E.S.

D.C.S.O.

28/11/16
Authorised Signatory
[Assistant Director (Lab)]

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Telephone: 0422 – 2340174, Email: deltnpcbcbce@gmail.com, aeltncpcbcbce@gmail.com.



REPORT OF ANALYSIS

Report No : 1267.

Date of Collection : 30.12.2016.

Analysis starting Date : 02.01.2017.

Date of Receipt : 02.01.2017.

Code No & Point of Collection

Analysis Completion date : 09.01.2017.

1.CV - 40 - Treated water tank [Treated]

Sample Collected by : Tmt.Er.C.Vanaja,AE,

O/o.The District Env.Engineer

266, Mettupalayam Road, Coimbatore North

Coimbatore - 641 043

Sl.No	Parameters	Test Method	Unit	Sample-1 CV - 40
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 -H ⁺	Number	7.05
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/L	8
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/L	4

Remarks: < - Indicates less than minimum detectable limit

E.S.
10/1/17
E.S

D.f.S.O

[Signature]
10/1/17
Authorised Signatory
[Assistant Director (Lab)]

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TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY
COIMBATORE - 641 001



6

Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - T - 3661

REPORT OF ANALYSIS

Report No : 253.

Date of Collection : 25.05.2017.

Analysis starting Date : 26.05.2017

Date of Receipt : 26.05.2017.

Code No & Point of Collection

Analysis Completion date : 02.06.2017.

1. CV - 113 - Treated Water Tank [Treated]

Sample Collected by : Er.C.Vanaja, AE,

O/o.The District Env.Engineer

266, Mettupalayam Road, Coimbatore North

Coimbatore - 641 043.

Sl.No	Parameters	Test Method	Unit	Sample-1 CV - 113
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 -H ⁺	Number	7.14
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/l	2
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/l	8
4	COD	APHA 22 nd Edi. 2012 - 5220-B	mg/l	40
5	Ammonical Nitrogen	APHA 22 nd Edi.2012 - 4500 NH ₃	mg/l	<5.0
6	Total Nitrogen	APHA 22 nd Edi.2012 - 4500 NO ₂	mg/l	15.1
		APHA 22 nd Edi.2012 - 4500 NO ₃	mg/l	

Remarks:

< - Indicates less than minimum detectable limit

09/06/17
E.S

D.C.S.O

9/6/17
[N.A. SEKAR]
Authorised Signatory
[Assistant Director (Lab)]

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Telephone: 0422 - 2340174, Email: deltnpcbce@gmail.com, aeltncpcbce@gmail.com



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY
COIMBATORE - 641 001



7

Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - T - 3661

REPORT OF ANALYSIS

Report No : 423.

Date of Collection : 29.06.2017.

Analysis starting Date : 30.06.2017.

Date of Receipt : 30.06.2017.

Code No & Point of Collection

Analysis Completion date : 20.07.2017.

1.CV-135 - Treated sewage tank [Treated]

Sample Collected by : Er.C.Vanaja, A.E,

O/o.The District Env.Engineer

No.5, Ramasamy Nagar,

Kavundampalayam (Post),

Coimbatore - 641 030.

Sl.No	Parameters	Test Method	Unit	Sample-1 CV-135
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 -H ⁺	Number	6.57
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/l	8
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/l	6
4	COD	APHA 22 nd Edi. 2012 - 5220-B	mg/l	25
5	Ammonical Nitrogen	APHA 22 nd Edi.2012 - 4500 NH ₃	mg/l	11.8
6	Total Nitrogen	APHA 22 nd Edi.2012 - 4500 NO ₂	mg/l	6.094
		APHA 22 nd Edi.2012 - 4500 NO ₃	mg/l	

E.S
21/7/17

D.C.S.O

[Signature]
21/7/17
Authorised Signatory

[Assistant Director (Lab)] / [D.C.S.O]

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3rd & 4th Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore - 641 030.
Telephone: 0422 - 2340174, Email: deltnpcbce@gmail.com, aeltncbce@gmail.com



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY
COIMBATORE - 641 001



Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - T - 3661

REPORT OF ANALYSIS

Report No : 522.

Date of Collection : 19.07.2017.

Analysis starting Date : 20.07.2017.

Date of Receipt : 20.07.2017.

Code No & Point of Collection

Analysis Completion date : 01.08.2017.

I.CV - 143 - Treated Sewage Tank [Treated]

Sample Collected by : Er.C.Vanaja, A.E,

O/o.The District Env.Engineer

No.5, Ramasamy Nagar,

Kavundampalayam (Post),

Coimbatore - 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 CV - 143
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 -H ⁺	Number	7.80
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/l	10
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/l	23
4	COD	APHA 22 nd Edi. 2012 - 5220-B	mg/l	72
5	Ammonical Nitrogen	APHA 22 nd Edi.2012 - 4500 NH ₃	mg/l	18
6	Total Nitrogen	APHA 22 nd Edi.2012 - 4500 NO ₂	mg/l	0.42
		APHA 22 nd Edi.2012 - 4500 NO ₃	mg/l	

J.E.S

D.C.S.O

Authorised Signatory

[Assistant Director (Lab)] / [Dy.C.S.O]

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3rd & 4th Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore - 641 030.

Telephone: 0422 - 2340174, Email: deltnpcbce@gmail.com, aeltncpcbce@gmail.com



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY
COIMBATORE - 641 030.



Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - T - 3661

9

REPORT OF ANALYSIS

Report No : 790.

Date of Collection : 11.09.2017.

Analysis starting Date : 12.09.2017.

Date of Receipt : 12.09.2017.

Code No & Point of Collection

Analysis Completion date : 10.10.2017.

1.CV - 175 - Treated Sewage Tank [Treated]

Sample Collected by : Er.C.Vanaja, AE,

O/o.The District Env.Engineer

No.5, Ramasamy Nagar,

Kavundampalayam (Post),

Coimbatore - 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 CV - 175
1	pH @ 25° C	APHA 22 nd Edi.2012, 4500 -H ⁺	Number	7.06
2	Total Suspended Solids @105°C	APHA 22 nd Edi. 2012, 2540 - D	mg/l	70
3	BOD (3 days @ 27°C)	IS 3025 -1993, Reaff:2009	mg/l	21
4	COD	APHA 22 nd Edi. 2012 - 5220-B	mg/l	137
5	Ammonical Nitrogen	APHA 22 nd Edi.2012 - 4500 NH ₃	mg/l	21.9
6	Total Nitrogen	APHA 22 nd Edi.2012 - 4500 NO ₂	mg/l	1.726
		APHA 22 nd Edi.2012 - 4500 NO ₃	mg/l	

27/10/17
E.S

Dy.C.S.O

[R.KENNADY],
Authorised Signatory,
Assistant Director (Lab).

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory

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Telephone: 0422 - 2340174, Email: deltnpbcbe@gmail.com, aeltnpbcbe@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

REPORT OF ANALYSIS

Report No : 1166.

Date of Collection : 15.11.2017.

Analysis starting Date : 16.11.2017.

Date of Receipt : 16.11.2017.

Code No & Point of Collection

Analysis Completion date : 11.12.2017.

1.CV – 209 – Treated Sewage Tank [Treated]

Sample Collected by : Er.C.Vanaja, A.E,

O/o.The District Env.Engineer

No.5, Ramasamy Nagar,

Kavundampalayam (Post),

Coimbatore – 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 CV – 209
1	pH @ 25° C	APHA 23rd Edi.2017 4500 – H ⁺	---	7.73
2	Total Suspended Solids @105°C	APHA 23rd Edi. 2017 – 2540 – D	mg/l	6
3	BOD (3 days @ 27°C)	IS 3025 – 1993, Reaff – 2009	mg/l	7
4	COD	APHA 23rd Edi.2017 – 5220 - B	mg/l	56
5	Ammonical Nitrogen.	APHA 23rd Edi.2017 – 4500 NH ₃	mg/l	3.4
6	Total Nitrogen	APHA 23rd Edi.2017 – 4500 NO ₂	mg/l	22.1
		APHA 23rd Edi.2017 – 4500 NO ₃	mg/l	

E.S 11/12/17

Dy.C.S.O

[R.KENNADY],

Authorised Signatory,
Assistant Director (Lab).

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Telephone: 0422 – 2340174, Email: deltncbche@gmail.com, aeltncbche@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

REPORT OF ANALYSIS

Report No : 1286. Date of Collection : 07.12.2017.
Analysis starting Date : 07.12.2017. Date of Receipt : 07.12.2017.
Code No & Point of Collection : Analysis Completion date : 26.12.2017.
1.CV – 219 – Treated Sewage Tank [Treated] Sample Collected by : Er.C.Vanaja, A.E,
O/o.The District Env.Engineer
No.5, Ramasamy Nagar,
Kavundampalayam (Post),
Coimbatore – 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 CV – 219
1	pH @ 25° C	APHA 23rd Edi.2017 4500 – H ⁺	---	7.26
2	Total Suspended Solids @105°C	APHA 23rd Edi. 2017 – 2540 – D	mg/l	6
3	BOD (3 days @ 27°C)	IS 3025 – 1993, Reaff – 2009	mg/l	10

J.E.S

Dy.C.S.O.

[R.KENNADY],
Authorised Signatory,
Assistant Director (Lab).

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Telephone: 0422 – 2340174, Email: deltncbche@gmail.com, aeltncbche@gmail.com.



12

11

TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

REPORT OF ANALYSIS

Report No : 1538.
Analysis starting Date : 18.01.2018.
Code No & Point of Collection
1.CV – 240 – Treated Sewage Tank [Treated]

Date of Collection : 17.01.2018.
Date of Receipt : 18.01.2018.
Analysis Completion date : 31.01.2018.
Sample Collected by : Er.C.Vanaja, A.E,
O/o.The District Env.Engineer
No.5, Ramasamy Nagar,
Kavundampalayam (Post),
Coimbatore – 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 CV – 240
1	pH @ 25° C	APHA 23rd Edi.2017 4500 – H ⁺	---	7.57
2	Total Suspended Solids @105°C	APHA 23rd Edi. 2017 – 2540 – D	mg/l	16
3	BOD (3 days @ 27°C)	IS 3025 – 1993, Reaff – 2009	mg/l	25

E.S.
12/2/18
E.S

Dy.C.S.O.
12/2/18
Dy.C.S.O

[R.KENNADY]
12/2/18
[R.KENNADY],
Authorised Signatory,
Assistant Director (Lab).

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(13) 11

TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

REPORT OF ANALYSIS

Report No : 1810.

Date of Collection : 23.02.2018.

Analysis starting Date : 23.02.2018.

Date of Receipt : 23.02.2018.

Code No & Point of Collection

Analysis Completion date : 20.03.2018.

I.CV – 268 – Treated Sewage Tank [Treated]

Sample Collected by : Er.C.Vanaja, A.E.

O/o.The District Env.Engineer

No.5, Ramasamy Nagar,

Kavundampalayam (Post),

Coimbatore – 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 CV – 268
1	pH @ 25° C	APHA 23rd Edi.2017 4500 – H ⁺	---	6.87
2	Total Suspended Solids @105°C	APHA 23rd Edi. 2017 – 2540 – D	mg/l	24.0
3	BOD (3 days @ 27°C)	IS 3025 – 1993, Reaff – 2009	mg/l	11

09-03
13/1/18
E.S

Dy.C.S.O

[R.KENNADY],
Authorised Signatory,
Assistant Director (Lab).

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TAMILNADU POLLUTION CONTROL BOARD,
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COIMBATORE - 641 030.



14

Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - T - 3661

REPORT OF ANALYSIS

Report No : 2015. Date of Collection : 27.03.2018.
Analysis starting Date : 27.03.2018. Date of Receipt : 27.03.2018.
Code No & Point of Collection : Analysis Completion date : 11.04.2018.
1.VS1803/18 - STP Outlet [Treated] Sample Collected by : Er.V.Swaminathan, AEE.,
O/o. The District Env.Engineer
No.5, Ramasamy Nagar,
Kavundampalayam (Post),
Coimbatore - 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 VS1803/18
1	pH @ 25° C	APHA 23rd Edi.2017 4500 - H ⁺	---	7.08
2	Total Suspended Solids	APHA 23rd Edi. 2017 - 2540 - D	mg/l	16
3	BOD for 3 days @ 27° C	IS 3025 - 1993, Reaff - 2009	mg/l	24

23/4/18
E.S

23/4/18
D.C.S.O

[R.KENNADY]
Authorised Signatory
Assistant Director (Lab)

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Telephone: 0422 - 2440174, Email: deltnpcbce@gmail.com, aeltncbce@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



15

Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - TC-7025

REPORT OF ANALYSIS

Report No : 271.

Date of Collection : 11.05.2018.

Analysis starting Date : 11.05.2018.

Date of Receipt : 11.05.2018.

Code No & Point of Collection

Analysis Completion date : 13.06.2018.

1.VS1205/18 - STP Outlet [Treated]

Sample Collected by : Er.V.Swaminathan, AEE.,

O/o.The District Env.Engineer

No.5, Ramasamy Nagar,

Kavundampalayam (Post),

Coimbatore - 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 VS1205/18
1	pH @ 25° C	APHA 23rd Edi.2017 4500 - H ⁺	---	2.12
2	Total Suspended Solids	APHA 23rd Edi. 2017 - 2540 - D	mg/l	22
3	BOD for 3 days @ 27°C	IS 3025 - 1993, Reaff - 2009	mg/l	7

E.S. 26/5/18

D.C.S.O

[R.KENNADY]

Authorised Signatory
Assistant Director (Lab)

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TAMILNADU POLLUTION CONTROL BOARD,
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COIMBATORE - 641 030.



18

Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - TC-7025

REPORT OF ANALYSIS

ULR TC-70251900000213F

Report No : 2015. Report Date : 19.03.2019.
Analysis starting Date : 01.03.2019. Analysis completion date : 19.03.2019.
Code No & Point of Collection : Date of Collection : 28.02.2019.
1. VS-2502/19 - STP Outlet [Treated] Date of Receipt : 01.03.2019.
Sample Condition : Sealed
Sample Quantity : 2.5 Litres
Sample collected and
Retained by : Er.V.Swaminathan, AEE.,
O/o.The District Env.Engineer
No.5, Ramasamy Nagar,
Kavundampalayam (Post),
Coimbatore - 641 030.

Sl.No	Parameters	Test Method	Unit	Sample-1 VS-2502/19
1	pH @ 25° C	APHA 23rd Edn.2017 - 4500 - H ⁺	---	5.05
2	Total Suspended Solids	APHA 23rd Edn. 2017 - 2540 - D	mg/l	38
3	BOD for 3 days @ 27° C	IS 3025 - 1993, Reaff - 2009	mg/l	29

J.E.S

D.C.S.O

[K.SELVARAJ]
Assistant Director (Lab)

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory

3rd & 4th Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore - 641 030.
Telephone: 0422 - 2440174, Email: deln@tncb.com, aeltncbce@gmail.com.

2h



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



17

Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - TC-7025

REPORT OF ANALYSIS

ULR -TC702519000000419F

Report No	: 236.	Report Date	: 29.05.2019.
Analysis starting Date	: 21.05.2019.	Analysis Completion date	: 29.05.2019.
Code No & Point of Collection		Date of Collection	: 21.05.2019.
1. VS-1305/19 - STP Outlet [Treated]		Date of Receipt	: 21.05.2019.
		Sample Condition	: Sealed
		Sample Quantity	: 2.5 Litres
		Sample Collected and	
		Requested by	: Er.V.Swaminathan, AEE., O/o.The District Env.Engineer No.5, Ramasamy Nagar, Kavundampalayam (Post), Coimbatore - 641 030.

Sl.No	Parameters	Test Method	Unit	Sample - 1 VS-1205/19
1	pH @ 25° C	APHA 23rd Edi.2017 4500 - H ⁺	---	7.52
2	Total Suspended Solids	APHA 23rd Edi. 2017 - 2540 - D	mg/l	8
3	BOD for 3 days @ 27°C	IS 3025 - 1993, Reaff - 2009	mg/l	3

J.E.S
J.E.S

25/6/19
Dy.C.S.O

[K.SELVARAJ]
[K.SELVARAJ]
Authorised Signatory,
Assistant Director (Lab).

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Telephone: 0422 - 2440174, Email: deltnpcbce@gmail.com, aeltncbce@gmail.com

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12

TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

REPORT OF ANALYSIS

ULR-TC70252000000234F

Report No : 07, 08, 09.

Report Date : 30.07.2020.

Analysis starting Date : 19.05.2020.

Analysis Completion date : 30.07.2020.

Code No & Point of Collection

Date of Collection : 19.05.2020.

1. PR-290 – STP Inlet [Treated]

Date of Receipt : 19.05.2020.

2. PR-291 – Aeration Inlet [Treated]

Sample Condition : Sealed

3. PR-292 – STP Outlet [Treated]

Sample Quantity : 2.5 Litres

Sample Collected and

Requested by

: Dr.P.Ramesh, AE.,

O/o.The District Env.Engineer

No.5, Ramasamy Nagar,

Kavundampalayam (Post),

Coimbatore – 641 030.

Sl.No	Parameters	Test Method	Unit	Sample-1 PR-290	Sample-2 PR-291	Sample-3 PR-292
1	pH @ 25° C	APHA 23rd Edi.2017 4500 – H ⁺	---	7.50	7.38	7.80
2	Total Suspended Solids	APHA 23rd Edi. 2017 – 2540 – D	mg/l	100	348	24
3	BOD for 3 days @ 27° C	IS 3025 – 1993, Reaff – 2009	mg/l	5	5	<2
4	COD	APHA 23rd Edi.2017 – 5220 - B	mg/l	56	64	8
5	Ammonical Nitrogen	APHA 23rd Edi.2017 – 4500 NH ₃	mg/l	6.1	4.5	2.8

Remarks:

< - Indicates less than minimum detectable limit.

J.E.S
J.E.S

for Ammonical Nitrogen
Assistant Director (Lab).
AEL – TNPCB – CBE.

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory

3rd & 4th Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore – 641 030.

Telephone: 0422 – 2440174, Email: deltnpcbce@gmail.com, aeltncbce@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



19

Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - TC-7025

REPORT OF ANALYSIS

ULR-TC70252000000371F

Report No : 348, 349, 350.

Report Date : 04.09.2020.

Analysis starting Date : 18.08.2020.

Analysis Completion date : 04.09.2020.

Code No & Point of Collection

Date of Collection : 18.08.2020.

1. PR-309 - STP Inlet [Untreated]

Date of Receipt : 18.08.2020.

2. PR-308 - Aeration Tank [Treated]

Sample Condition : Sealed

3. PR-310 - STP Outlet [Treated]

Sample Quantity : 2.5 Litres

Sample Collected and

Requested by

: Dr.P.R.Ramesh, AE.,

O/o.The District Env.Engineer

No.5, Ramasamy Nagar,

Kavundampalayam (Post),

Coimbatore - 641 030.

Sl. No	Parameters	Test Method	Unit	Sample-1 PR-309	Sample-2 PR-308	Sample-3 PR-310
1	pH @ 25° C	APHA 23rd Edi.2017 4500 - H ⁺	---	7.23	7.55	7.09
2	Total Suspended Solids	APHA 23rd Edi. 2017 - 2540 - D	mg/l	132	486	10
3	BOD for 3 days @ 27° C	IS 3025 - 1993, Reaff - 2009	mg/l	44	62	<2
4	COD	APHA 23rd Edi.2017 - 5220 - B	mg/l	272	312	8
5	Ammonical Nitrogen	APHA 23rd Edi.2017 - 4500 NH ₃	mg/l	48.7	42	<2.0

Remarks:

< - Indicates less than minimum detectable limit.

J.E.S
J.E.S

for Approved 14/9/2020
Assistant Director (Lab),
AEL - TNPCB - CBE.

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Telephone: 0422 - 2440174, Email: deltnpcbce@gmail.com, aeltncbce@gmail.com

**BEFORE THE NATIONAL GREEN
TRIBUNAL**

O.A No. 213 of 2015

C.P Senthil

...APPLICANT

Vs.

Tamil Nadu Pollution Control Board
& 2 Ors

... RESPONDENTS

TYPED SET OF DOCUMENTS

M/s. S.V.Pravin Rathinam

COUNSEL FOR THE 3RD RESPONDENT

SVPR & Co

Josephine Shreela G @ SVPR & Co <josephineshreela.g@svprandco.in>

Objections to the Joint Committee Report_ OA 213 of 2015

1 message

Josephine Shreela G @ SVPR & Co <josephineshreela.g@svprandco.in>
To: sm.kothai@gmail.com

11 February 2021 at 11:58

Dear Ma'am,

I am the Counsel for the 3rd Respondent. Please find attached the Objections to the Joint Committee Report in the subject mentioned case on behalf of the 3rd Respondent.

Regards,
Josephine.G

 **Objections to the Joint Committee_ OA 213 OF 2015.pdf**
20636K